

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3461
ANSWERED ON:04.08.2014
PENDING COURT CASES OF SMUGGLING OF NARCOTICS
Singh Shri Pashupati Nath

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether a large number of cases against people engaged in smuggling of narcotics are pending in various courts for more than a decade;
- (b) if so, the details thereof; and
- (c) the action taken/proposed to be taken by the Government for speedy disposal of such cases?

Answer

MINISTER OF LAW & JUSTICE AND COMMUNICATIONS & INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) to (c) Information is being collected and will be laid on the Table of the House.